

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-125
102/241/242/ND/2019

IN THE MATTER OF:

Mr. Anil Agrawal

Vs.

M/s. Omega Icehill Pvt. Ltd. & ors.

....APPLICANT

....RESPONDENT

SECTION

U/s 241/242

Order delivered on 05.01.2021

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

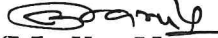
For the RD :

For the Intervener :

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 04.03.2021.


(Madhu Narula)
Court Officer